

SCHEDULE-I**FORM-A****PUBLIC ANNOUNCEMENT**

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF I V SHARE AND STOCK BROKERS LTD

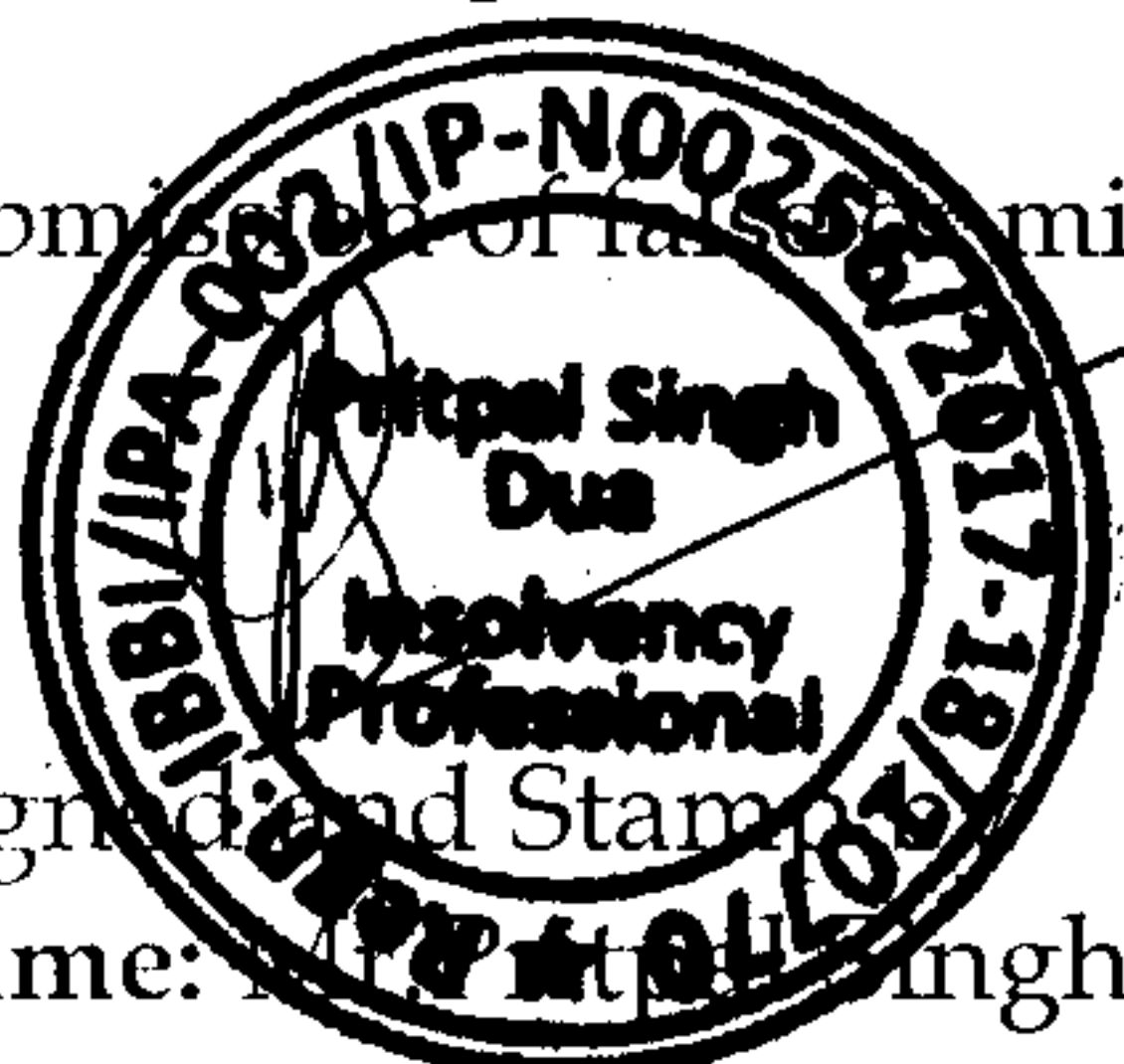
Name of Corporate Person	I V Share and Stock Brokers Ltd
Date of Incorporation Of Corporate Person:	14/03/1995
Authority Under Which Corporate Person Is Incorporated/ Registered:	Registrar of Companies- Chandigarh (Ministry Of Corporate Affairs)
Corporate Identity Number:	U67120PB1995PLCO16033
Address Of The Registered Office And Principal Office (If Any) of Corporate Person:	82-B,Udham Singh Nagar Ludhiana Punjab Pb , 141001 In
Liquidation Commencement Date Of Corporate Person	20 th February2020
Name Of Liquidator	Mr. Pritpal Singh Dua
Address Of Liquidator	5, Santlsher Singh Nagar Pakhowal Road, Ludhiana
E-Mail Address	cspsdua@gmail.com
Telephone Number	0161-4623424
The Registration Number Of The Liquidator	IBBI/IPA-002/IP-N000256/2017-18/10770
Last Date For Submission Of Claims	25 th March 2020

Notice is hereby given that the I V Share And Stock Brokers Ltd commenced voluntary liquidation on

The Stakeholders of I V Share And Stock Brokers Ltd are hereby called upon to submit a proof of their claims, on before 25th March 2020, to the liquidator at the address mention above.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties



Signed and Stamp

Name: Pritpal Singh Dua

Position: Liquidator

Place: 5, Santlsher Singh Nagar, Pakhowal Road, Ludhiana

Registration Number IBBI/IPA-002/IP-N000256/2017-18/10770

E-Mail address: cspsdua@gmail.com

Telephone Number: 0161-4623424

Date: 20th Feb 2020

Place: Ludhiana